

SHRI N. M. LINGAM: May I know whether in the light of the views of these two experts Government propose to make any amendments in the Company Law?

SHRI N. KANUNGO: Not at present. The present Companies (Amendment) Bill is still in the possession of the House.

SETTING UP OF HEAVY ELECTRICAL EQUIPMENT PLANT IN THE PRIVATE SECTOR

*658. { SHRI BABUBHAI CHINAI:†
SHRI K. K. SHAH:
SHRI M. M. MEHTA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have received any proposal from any private interests for the setting up of a heavy electrical equipment plant in the private sector; and

(b) if so, whether any foreign collaboration is contemplated in the proposal?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A few firms have evinced interest for the establishment of manufacture of heavy electrical equipment in collaboration with foreign firms.

SHRI BABUBHAI CHINAI: May I know the proposed capacity and the likely investment in this?

SHRI MANUBHAI SHAH: That still is all tentative. As the hon. Member knows, the major components of this are being manufactured in the Heavy Electrical Project at Bhopal, and another in the public sector will be set up with Russian collaboration. At the same time we are simultaneously considering as to what portions and what categories we can allow to be

manufactured in the private sector also.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: May I know whether this is included according to the Industrial Policy Resolution in the public sector.

SHRI MANUBHAI SHAH: That is what I mention, that it is included in it. But there is no bar to considering suitable schemes which are not likely to be covered even in the next ten years. And there are such varieties and categories of this equipment that it is worthwhile also to have collaboration in the private sector.

LICENCES FOR THE MANUFACTURE OF SCOOTERS AND AUTO-CYCLES

*659. { SHRI BABUBHAI CHINAI:†
SHRI K. K. SHAH:
SHRI M. M. MEHTA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether any new licences have recently been given for the manufacture of scooters and auto-cycles, and if so, what is the progress so far made to start their manufacture?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): A licence has recently been issued to only one firm for the manufacture of scooters. Since it was issued on'y in July last, it is premature to state the progress made. They are to establish manufacture by July, 1961.

SHRI BABUBHAI CHINAI: May I know what the investment and what the capacity of this factory are?

SHRI MANUBHAI SHAH: That is an existing factory in Madras called Enfield and Company. They are going to manufacture scooters as part of their motor cycle output. It may be that they may invest Rs. 30 lakhs.

†The question was actually asked on the floor of the House by Shri Babubhai Chinai.